

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	REGISTERED DESIGN NUMBERS	RENEWED ON
1.	249354	20.06.2014
2.	249355	20.06.2014
3.	249357	19.06.2014
4.	249358	19.06.2014
5.	249359	19.06.2014
6.	249362	20.06.2014
7.	249363	19.06.2014
8.	249364	20.06.2014
9.	249365	20.06.2014
10.	249366	19.06.2014
11.	249367	19.06.2014
12.	249369	20.06.2014
13.	249370	20.06.2014
14.	249371	19.06.2014
15.	249372	19.06.2014

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT


The Design stands in the name of PANASONIC CORPORATION (Co-proprietor) registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-


Design No.	Class	Name
210651 210652 210653 210654 210655 210656	24-02	PANASONIC HEALTHCARE CO. LTD., OF 2131-1, MINAMIGATA, TOON-SHI, EHIME, JAPAN, A JAPANESE CORPORATION


REGISTRATION OF DESIGNS


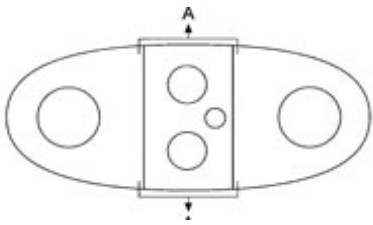
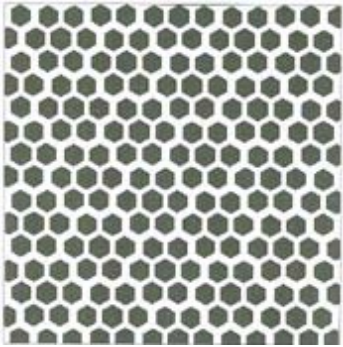
The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown




DESIGN NUMBER	258759		
CLASS	06-11		
1)SH. JAGMOHAN SHARMA, 49, VIVEKANAND PURI, DELHI-110007, (INDIA) AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	16/12/2013		
TITLE	DOORMAT		
PRIORITY NA			
DESIGN NUMBER	256052		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPO, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002191262	26/02/2013	OHIM	
DESIGN NUMBER	258273		
CLASS	15-05		
1)WHIRLPOOL OF INDIA LIMITED, AN INDIAN COMPANY HAVING ITS CORPORATE OFFICE AT 'WHIRLPOOL HOUSE', PLOT NO. 40, SECTOR-44, GURGAON-122002, HARYANA, INDIA			
DATE OF REGISTRATION	21/11/2013		
TITLE	WASHING MACHINE		
PRIORITY NA			



DESIGN NUMBER	258435	
CLASS	11-02	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	28/11/2013	
TITLE	TABLE CENTREPIECE	
PRIORITY NA		

DESIGN NUMBER	255725	
CLASS	06-02	
1)MR. VIRENDRA PINJARKAR, INDIAN NATIONAL, CARRYING ON BUSINESS AS A PROPRIETOR UNDER THE NAME AND STYLE OF M/S KINJAL CREATION'S HAVING ITS PRINCIPAL PLACE OF BUSINESS ADDRESS AT 44/45, SAIDHAM DEVELOPERS, BHARATWADA, PARDI, NAGPUR-440008 (MAHARASHTRA)		
DATE OF REGISTRATION	08/08/2013	
TITLE	CRADLE	
PRIORITY NA		

DESIGN NUMBER	256690		
CLASS	23-03		
1)GUANGDONG GEMAKE ELECTRIC APPLIANCE CO., LTD, GEMAKE INDUSTRIAL PARK, DONGFU ROAD, DONGFENG TOWN, ZHONGSHAN CITY, GUANGDONG PROVINCE, PR CHINA, A COMPANY OF CHINA			
DATE OF REGISTRATION	23/09/2013		
TITLE	ELECTRIC WATER HEATER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
CN201330420466.3	31/08/2013	CHINA	
PRIORITY NA			

DESIGN NUMBER	258132		
CLASS	14-03		
1)JOLLA OY, ITÄMERENKATU 11-13, 00180 HELSINKI, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	13/11/2013		
TITLE	PORTABLE TELEPHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2239012-0001	17/05/2013	OHIM	
DESIGN NUMBER	256191		
CLASS	24-02		
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	03/09/2013		
TITLE	BIOMEDICAL SIGNAL RECORDER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-004670	04/03/2013	JAPAN	
DESIGN NUMBER	256054		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPU, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
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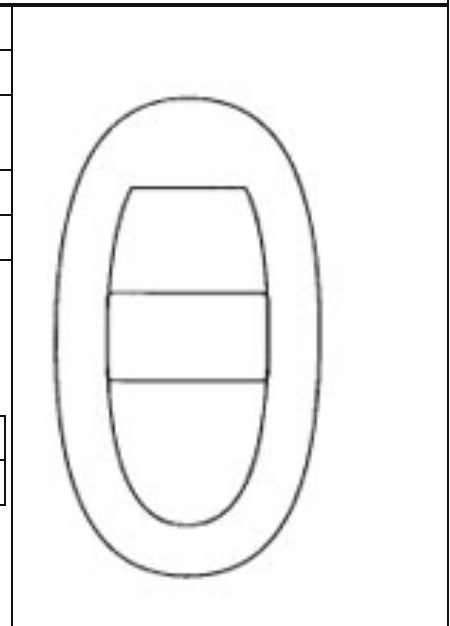
DESIGN NUMBER	258769		
CLASS	12-11		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	17/12/2013		
TITLE	MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-014580	27/06/2013	JAPAN	
DESIGN NUMBER	258385		
CLASS	10-04		
1)A-GRAIN (INDIA), PLOT NO 27, SHIVAJI PARK, OPP. SECTOR-9, AMBALA CITY, HARYANA, INDIA			
DATE OF REGISTRATION	26/11/2013		
TITLE	CASE FOR DIGITAL MOISTURE METER		
PRIORITY NA			
DESIGN NUMBER	258021		
CLASS	26-04		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	07/11/2013		
TITLE	LED BULB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002242891-0001	23/05/2013	OHIM	
			

DESIGN NUMBER	258136		
CLASS	14-02		
1)AITICO OY, A LIMITED COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FINLAND, OF BUSINESSCONNECT OY, MARIANKATU 8 A 9, 15110 LAHTI, FINLAND			
DATE OF REGISTRATION	13/11/2013		
TITLE	HOLDER FOR TABLETS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002235929-0001	13/05/2013	OHIM	
DESIGN NUMBER	258198		
CLASS	15-07		
1)WHIRLPOOL OF INDIA LIMITED, AN INDIAN COMPANY HAVING ITS CORPORATE OFFICE AT 'WHIRLPOOL HOUSE', PLOT NO. 40, SECTOR-44, GURGAON-122002, HARYANA, INDIA			
DATE OF REGISTRATION	18/11/2013		
TITLE	REFRIGERATOR		
PRIORITY NA			
DESIGN NUMBER	258240		
CLASS	12-15		
1)APOLLO TYRES LIMITED, A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 7 INSTITUTIONAL AREA, SECTOR 32, GURGAON 122001, INDIA			
DATE OF REGISTRATION	19/11/2013		
TITLE	TYRE		
PRIORITY NA			

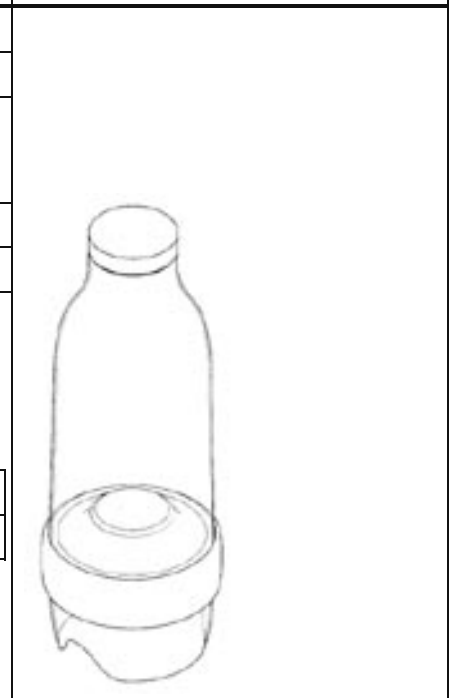
DESIGN NUMBER	238765	
CLASS	14-02	
1)ELECOM CO., LTD., 1-1 FUSHIMI-MACHI 4-CHOME CHUOKU, OSAKA, JAPAN		
DATE OF REGISTRATION	08/08/2011	
TITLE	COMPUTER MOUSES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2011-009427	25/04/2011	JAPAN


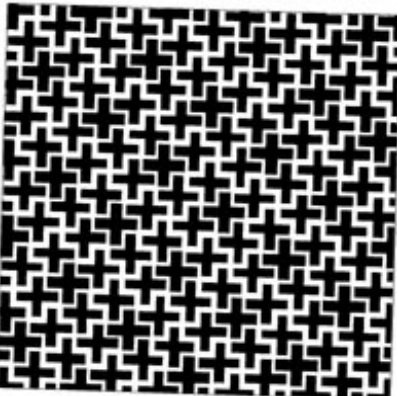





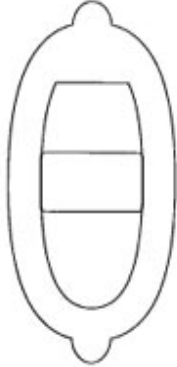
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CLASS	24-02	
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	03/09/2013	
TITLE	PAD OF A BIOMEDICAL SIGNAL RECORDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-004673	04/03/2013	JAPAN



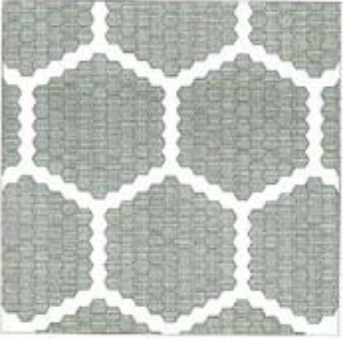


DESIGN NUMBER	256260	
CLASS	09-01	
1)PEPSICO, INC., INCORPORATED IN NORTH CAROLINA OF 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	06/09/2013	
TITLE	BOTTLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/447,924	07/03/2013	U.S.A.



DESIGN NUMBER	258770		
CLASS	12-11		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMIAOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	17/12/2013		
TITLE	MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-014583	27/06/2013	JAPAN	
DESIGN NUMBER	256055		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPU, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002191262	26/02/2013	OHIM	
DESIGN NUMBER	258387		
CLASS	15-02		
1)DAYAL CHAND TRADING AS M/S. SIGMA REFRIGERATION WORKS, 3745, SHOP NO. 1 & 7, KUCHA PARMANAND, NETAJI SUBHASH MARG, DARYA GANJ, NEW DELHI-110002, INDIA (A SOLE PROPRIETORSHIP FIRM)			
DATE OF REGISTRATION	26/11/2013		
TITLE	REFRIGERANT OIL SEPARATOR		
PRIORITY NA			

DESIGN NUMBER	258022		
CLASS	26-04		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	07/11/2013		
TITLE	LED BULB		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002242891-0004	23/05/2013	OHIM	
DESIGN NUMBER	258199		
CLASS	15-07		
1)WHIRLPOOL OF INDIA LIMITED, AN INDIAN COMPANY HAVING ITS CORPORATE OFFICE AT 'WHIRLPOOL HOUSE' , PLOT NO. 40, SECTOR-44, GURGAON-122002, HARYANA, INDIA			
DATE OF REGISTRATION	18/11/2013		
TITLE	REFRIGERATOR		
PRIORITY NA			
DESIGN NUMBER	256194		
CLASS	24-02		
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	03/09/2013		
TITLE	PAD OF A BIOMEDICAL SIGNAL RECORDER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-004679	04/03/2013	JAPAN	

DESIGN NUMBER	256261		
CLASS	09-01		
1)PEPSICO, INC., INCORPORATED IN NORTH CAROLINA OF 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	06/09/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,923	07/03/2013	U.S.A.	
DESIGN NUMBER	255921		
CLASS	01-01		
1)INVESTIGACIÓN DE TECNOLOGIA AVANZADA, S.A. DE C.V., AVE RUIZ CORTINES #2002 OTE., COL. LA PURISIMA, GUADALUPE, N.L. MÉXICO 67110, MEXICO			
DATE OF REGISTRATION	20/08/2013		
TITLE	BREAD		
PRIORITY NA			
DESIGN NUMBER	256056		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPU, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
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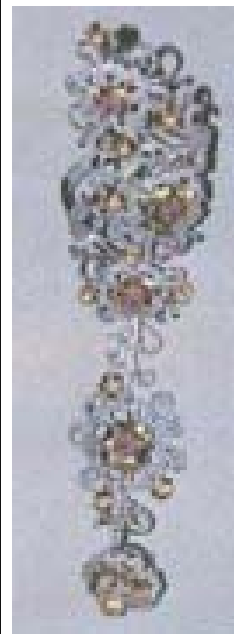
DESIGN NUMBER	258771	
CLASS	12-16	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMIAOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN		
DATE OF REGISTRATION	17/12/2013	
TITLE	SIDE COVER FOR MOTORCYCLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-014582	27/06/2013	JAPAN

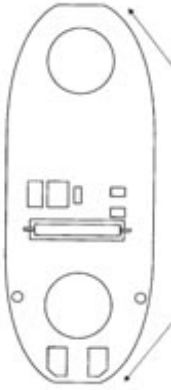




DESIGN NUMBER	251166	
CLASS	12-08	
1)RAJ AGRO AIDS OF RAJ COMPLEX, LALHERI ROAD, KHANNA- 141401 (PUNJAB), INDIA, AN INDIAN PROPRIETORSHIP FIRM, WHOSE PROPRIETOR IS S. PUSHKAR RAJ SINGH, INDIAN NATIONAL OF ABOVE ADDRESS		
DATE OF REGISTRATION	23/01/2013	
TITLE	TILT TRAILER	
PRIORITY NA		

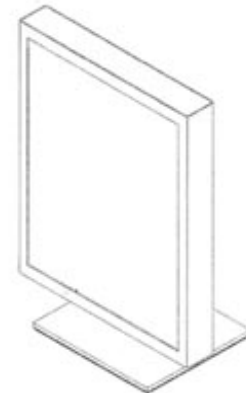


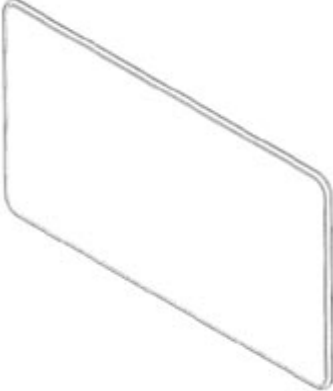

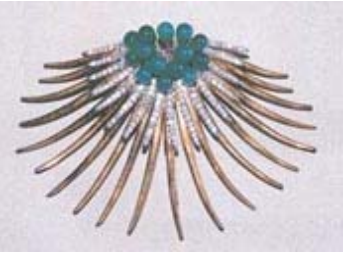
DESIGN NUMBER	256725	
CLASS	11-01	
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA (INDIAN NATIONAL)		
DATE OF REGISTRATION	24/09/2013	
TITLE	BRACELET	
PRIORITY NA		



DESIGN NUMBER	256195		
CLASS	24-02		
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	03/09/2013		
TITLE	BASE PLATE OF A BIOMEDICAL SIGNAL RECORDER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-004675	04/03/2013	JAPAN	
DESIGN NUMBER	258772		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMIAOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	17/12/2013		
TITLE	FRONT SIDE COWL FOR MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-014581	27/06/2013	JAPAN	
DESIGN NUMBER	255922		
CLASS	12-16		
1)(1) NITIN VIJAY SATPUTE, (2) DR. SHANKAR SINGH AND DR. SURESH M. SAWANT ALL INDIAN NATIONALS BEING JOINT APPLICANT HAVING ADDRESS AT C-205, GANGA OSIAN PARK, SUKHSAGAR NAGAR, BEHIND HAJURPAGA SCHOOL, KATRAJ, PUNE 411 047, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	20/08/2013		
TITLE	SHOCK ABSORBER FOR VEHICLES		
PRIORITY NA			

DESIGN NUMBER	256726	
CLASS	11-01	
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400 050, MAHARASHTRA, INDIA (INDIAN NATIONAL)		
DATE OF REGISTRATION	24/09/2013	
TITLE	NECKLACE	
PRIORITY NA		
DESIGN NUMBER	256196	
CLASS	24-02	
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	03/09/2013	
TITLE	PAD SET OF A BIOMEDICAL SIGNAL RECORDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-004674	04/03/2013	JAPAN
DESIGN NUMBER	256273	
CLASS	14-02	
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA		
DATE OF REGISTRATION	06/09/2013	
TITLE	COMPUTER MONITOR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
30-2013-0011467	06/03/2013	KOREA(SOUTH)

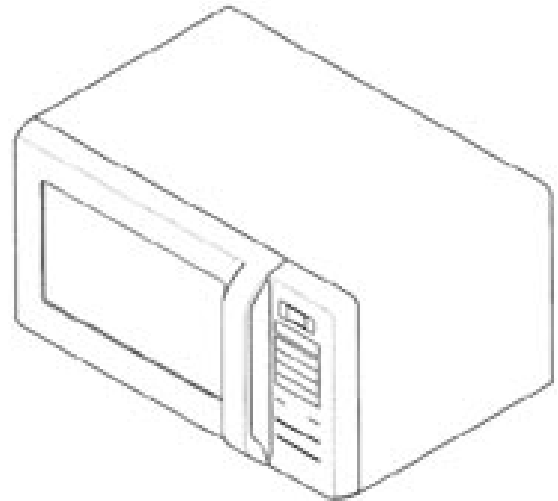


DESIGN NUMBER	255965		
CLASS	14-01		
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA			
DATE OF REGISTRATION	22/08/2013		
TITLE	DISPLAY SCREEN FOR TELEVISION		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0009401	22/02/2013	KOREA(SOUTH)	
DESIGN NUMBER	258773		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMIAOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	17/12/2013		
TITLE	FRONT SIDE COWL FOR MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-014584	27/06/2013	JAPAN	
DESIGN NUMBER	256727		
CLASS	11-01		
1)INDERJIT KAUR ARORA, PROPRIETRESS, M/S. NIKKI ARORA FINE JEWELLERY, HAVING HER ADDRESS AT B-507, MANJU MAHAL, PALI HILL, NARGIS DUTT ROAD, BANDRA (WEST), MUMBAI-400 050, MAHARASHTRA, INDIA (INDIAN NATIONAL)			
DATE OF REGISTRATION	24/09/2013		
TITLE	PENDANT		
PRIORITY NA			

DESIGN NUMBER	256197	
CLASS	24-02	
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	03/09/2013	
TITLE	BATTERY CHARGE CASE FOR A BIOMEDICAL SIGNAL RECORDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-004678	04/03/2013	JAPAN

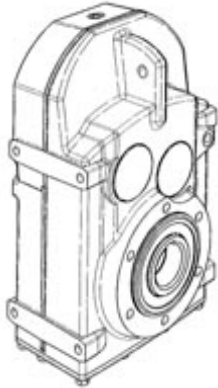

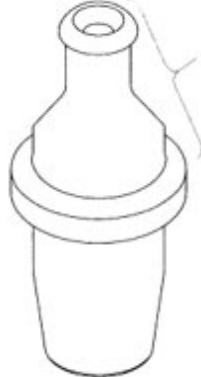


DESIGN NUMBER	256274	
CLASS	07-02	
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA		
DATE OF REGISTRATION	06/09/2013	
TITLE	MICROWAVE OVEN	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
30-2013-0012814	13/03/2013	KOREA(SOUTH)



DESIGN NUMBER	246419	
CLASS	08-05	
1)DABUR INDIA LIMITED CORPORATE OFFICE KAUSHAMBI, SAHIBABAD-201010, DISTT. GHAZIABAD (U.P.) INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	09/07/2012	
TITLE	SPATULA	
PRIORITY NA		

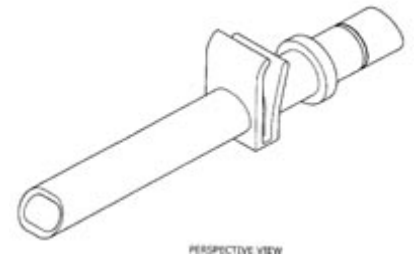


DESIGN NUMBER	239890		
CLASS	15-99		
1)SIEMENS AKTIENGESELLSCHAFT, OF, WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY.			
DATE OF REGISTRATION	30/09/2011		
TITLE	GEAR DRIVE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001270516	12/04/2011	OHIM	
DESIGN NUMBER	258507		
CLASS	24-01		
1)DR. SRINIVASA RAGHAVAN KALYANARAMAN, ORTHOPAEDIC SURGEON, CKR HOSPITAL, 130, 56A/1, RAJAJI ROAD, SALEM 636007, TAMIL NADU INDIAN			
DATE OF REGISTRATION	02/12/2013		
TITLE	PRESSURE ULCER PREVENTION COT		
PRIORITY NA			
DESIGN NUMBER	256570		
CLASS	09-07		
1)SANTEN PHARMACEUTICAL CO., LTD., A JAPANESE COMPANY OF 9-19, SHIMOSHINJO 3-CHOME, HIGASHIYODOGAWA-KU, OSAKA-SHI, OSAKA 5338651, JAPAN			
DATE OF REGISTRATION	18/09/2013		
TITLE	NOZZLE FOR PACKAGING CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-006321	22/03/2013	JAPAN	

DESIGN NUMBER	258306	
CLASS	02-02	
1)SWASTIKA GARMENTS OF 4, RAMKUMAR RAKSHIT LANE, KOLKATA-700007, WEST BENGAL, INDIA, AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS BRIJGOPAL MUNDHARA, AN INDIAN OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	22/11/2013	
TITLE	GARMENT SET	
PRIORITY NA		
DESIGN NUMBER	255982	
CLASS	08-06	
1)NAGJIBHAI GOKALBHAI PANSURIYA (ADULT & INDIAN NATIONAL) PROPRIETOR OF SAGAR ENGINEERS (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT: 6, SORATHIYA WADI, KOTHARIYA MAIN ROAD, RAJKOT-360002-GUJARAT-(INDIA)		
DATE OF REGISTRATION	23/08/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	258734	
CLASS	26-03	
1)HEI TECHNOLOGY INTERNATIONAL GMBH, OF AMEISGASSE 65, A-1140 WIEN, AUSTRIA		
DATE OF REGISTRATION	16/12/2013	
TITLE	OUTDOOR LIGHTING	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002258194-0002	19/06/2013	OHIM



DESIGN NUMBER	257188	
CLASS	15-06	
1)KABUSHIKI KAISHA TOYOTA JIDOSHOKKI, A JAPANESE CORPORATION OF 2-1, TOYODA-CHO, KARIYA-SHI, AICHI-KEN, JAPAN		
DATE OF REGISTRATION	04/10/2013	
TITLE	NOZZLE FOR A CLEANING DEVICE IN A SPINNING FRAME	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-008137	11/04/2013	JAPAN



DESIGN NUMBER	257526	
CLASS	14-02	
1)HOMAG HOLZBEARBEITUNGSSYSTEME GMBH, HOMAGSTRASSE 3-5, 72296 SCHOPFLOCH, GERMANY		
DATE OF REGISTRATION	15/10/2013	
TITLE	INFORMATION RETRIEVAL EQUIPMENT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002221218-0005	16/04/2013	EUROPEAN UNION



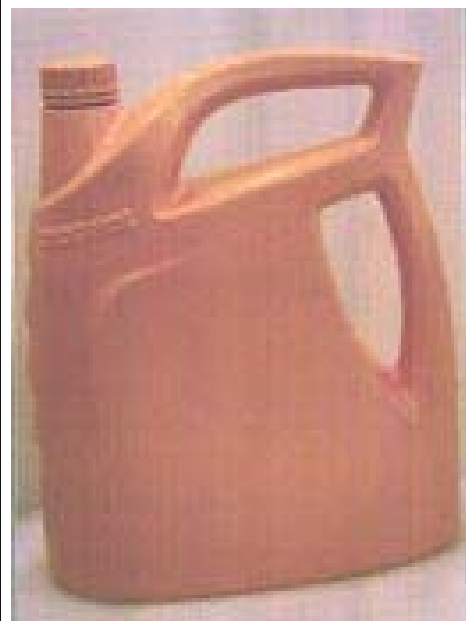
DESIGN NUMBER	253374	
CLASS	07-99	
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA		
DATE OF REGISTRATION	25/04/2013	
TITLE	TRAY	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/436,552	07/11/2012	U.S.A.



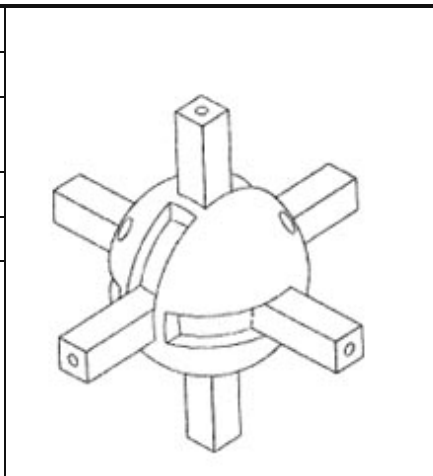
DESIGN NUMBER	255819	
CLASS	12-11	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107- 8556 JAPAN		
DATE OF REGISTRATION	14/08/2013	
TITLE	MOTORCYCLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-003549	21/02/2013	JAPAN



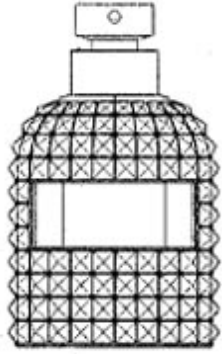


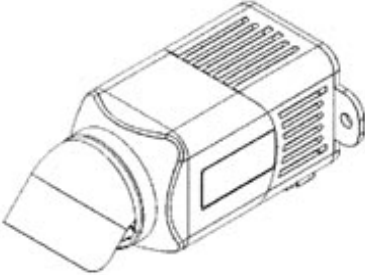
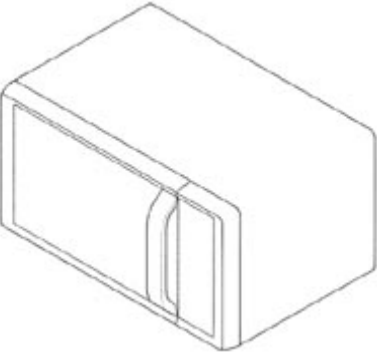

DESIGN NUMBER	256753	
CLASS	09-02	
1)RAJ PETRO SPECIALITIES P. LTD., (INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956) HAVING THEIR REGISTERED OFFICE AT 124, G. D. AMBEKAR MARG, AMBAWADI, KALACHOWKY, COTTON GREEN (WEST), MUMBAI-400033, STATE OF MAHARASHTRA, INDIA OF ABOVE ADDRESS		
DATE OF REGISTRATION	25/09/2013	
TITLE	OIL CONTAINER	
PRIORITY NA		

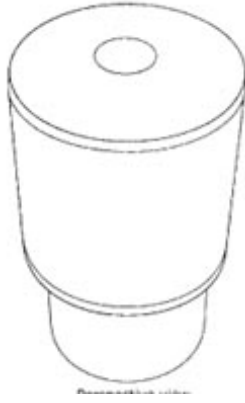





DESIGN NUMBER	254434	
CLASS	19-07	
1)DR. RAGEN PFEIFFER, A GERMAN BY NATIONALITY, EGERLÄNDERSTR. 37 A, 65779 KELKHEIM, GERMANY		
DATE OF REGISTRATION	11/06/2013	
TITLE	MOLECULE MODEL SET	
PRIORITY NA		




DESIGN NUMBER	256881		
CLASS	09-07		
1)PARESH.M.JAIN. (AN INDIAN NATIONAL) 27, TOP CLASS IND ENCLAVE ESTATE SATIVALI ROAD, BHOIDAPADA, VASAI EAST THANE-401208, STATE OF MAHARASHTRA, INDIA. PROPRIETOR OF SUSHILA HOME APPLIANCES, AN INDIAN PROPRIETORSHIP FIRM OF ABOVE ADDRESS			
DATE OF REGISTRATION	30/09/2013		
TITLE	CAP FOR CONTAINER		
PRIORITY NA			
DESIGN NUMBER	256567		
CLASS	09-07		
1)SANTEN PHARMACEUTICAL CO., LTD., A JAPANESE COMPANY OF 9-19, SHIMOSHINJO 3-CHOME, HIGASHIYODOGAWA-KU, OSAKA-SHI, OSAKA 5338651, JAPAN			
DATE OF REGISTRATION	18/09/2013		
TITLE	NOZZLE FOR PACKAGING CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-006318	22/03/2013	JAPAN	
DESIGN NUMBER	253269		
CLASS	09-01		
1)ANTONIO PUIG, S.A., TRAVESSERA DE GRACIA, 908021 BARCELONA, SPAIN			
DATE OF REGISTRATION	22/04/2013		
TITLE	PERFUME BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002122192	19/10/2012	OHIM	


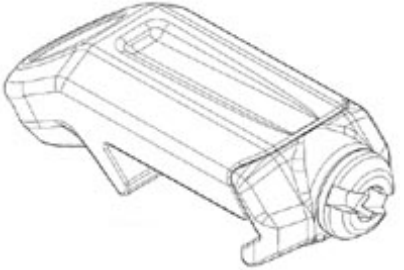

DESIGN NUMBER	257939		
CLASS	23-04		
1)STEGO-HOLDING GMBH, KOLPINGSTRASSE 21, 74523 SCHWAEBISCH HALL, GERMANY, NATIONALITY-GERMAN			
DATE OF REGISTRATION	01/11/2013		
TITLE	AIR VENTS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2236752	14/05/2013	OHIM	
DESIGN NUMBER	256275		
CLASS	07-02		
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA			
DATE OF REGISTRATION	06/09/2013		
TITLE	MICROWAVE OVEN		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0012815	13/03/2013	KOREA(SOUTH)	
DESIGN NUMBER	258790		
CLASS	12-11		
1)TUBE INVESTMENTS OF INDIA LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT "DARE HOUSE", 234, N. S. C. BOSE ROAD, CHENNAI - 600001, TAMIL NADU, INDIA			
DATE OF REGISTRATION	17/12/2013		
TITLE	FRAME FOR BICYCLE		
PRIORITY NA			

DESIGN NUMBER	258402		
CLASS	24-99		
1)GLENMARK PHARMACEUTICALS LIMITED, AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956, AND HAVING ITS OFFICE AT GLENMARK HOUSE, HDO - CORPORATE BLDG, WING A, B.D. SAWANT MARG, CHAKALA, ANDHERI (EAST), MUMBAI - 400099, STATE OF MAHARASHTRA, INDIA			
DATE OF REGISTRATION	26/11/2013		
TITLE	COVER FOR INHALER		
PRIORITY NA			
DESIGN NUMBER	258000		
CLASS	12-16		
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY			
DATE OF REGISTRATION	06/11/2013		
TITLE	BUMPER FOR VEHICLES		
PRIORITY NA			
DESIGN NUMBER	255823		
CLASS	24-01		
1)PTT GLOBAL CHEMICAL PUBLIC COMPANY LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF THAILAND OF 555/1, ENERGY COMPLEX, BUILDING A, 14TH-18TH FLOOR, VIBHAVADI RANGSIT ROAD, CHATUCHAK, BANGKOK 10900, THAILAND			
DATE OF REGISTRATION	14/08/2013		
TITLE	A DEVICE FOR PREPARING AND TRANSFERRING REACTION MIXTURE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
1302000818	29/03/2013	THAILAND	


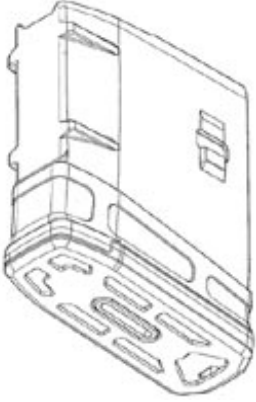

DESIGN NUMBER	256755	
CLASS	09-02	
1)RAJ PETRO SPECIALITIES P. LTD., (INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956) HAVING THEIR REGISTERED OFFICE AT 124, G. D. AMBEKAR MARG, AMBAWADI, KALACHOWKY, COTTON GREEN (WEST), MUMBAI-400033, STATE OF MAHARASHTRA, INDIA OF ABOVE ADDRESS		
DATE OF REGISTRATION	25/09/2013	
TITLE	OIL CONTAINER	
PRIORITY NA		


DESIGN NUMBER	254830	
CLASS	12-16	
1)RAM DATTATARY CHAVAN, AN INDIAN NATIONAL, HAVING ADDRESS: B-1, 601, SHIVSAGAR SOCIETY, OPP. SANTOSH HALL, ANAND NAGAR, PUNE-411051		
DATE OF REGISTRATION	27/06/2013	
TITLE	ELECTROLYTE SEPARATION CONTAINER FOR AUTOMOBILES	
PRIORITY NA		


DESIGN NUMBER	255854	
CLASS	06-08	
1)MAINETTI (UK) LIMITED, A COMPANY INCORPORATED IN SCOTLAND OF ANNFIELD ESTATE, OXNAM ROAD, JEDBURGH, ROXBURGHSHIRE, SCOTLAND, TD8 6NN, UNITED KINGDOM		
DATE OF REGISTRATION	16/08/2013	
TITLE	GARMENT HANGER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
4028663	19/02/2013	U.K.

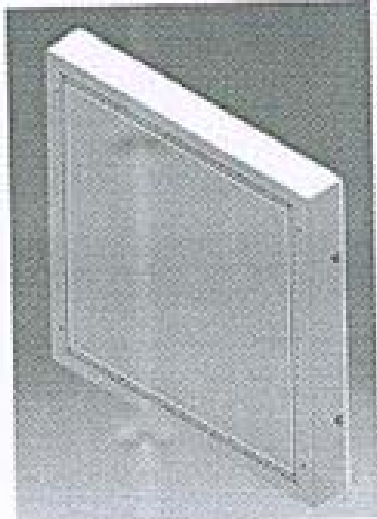
DESIGN NUMBER	256031		
CLASS	14-03		
1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FINLAND 02150			
DATE OF REGISTRATION	23/08/2013		
TITLE	MOBILE PHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/446577	25/02/2013	U.S.A.	
DESIGN NUMBER	254497		
CLASS	22-01		
1)MAGPUL INDUSTRIES CORPORATION, 400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION			
DATE OF REGISTRATION	13/06/2013		
TITLE	RAIL-MOUNTED SLING ATTACHMENT FOR A FIREARM		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,123	14/01/2013	U.S.A.	
DESIGN NUMBER	258317		
CLASS	05-05		
1)PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM			
DATE OF REGISTRATION	22/11/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			


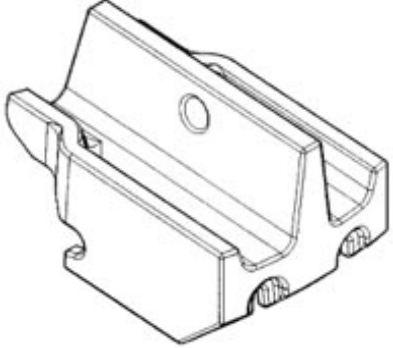

DESIGN NUMBER	258264	
CLASS	12-16	
1)DEERE & COMPANY, A US CORPORATION OF ONE JOHN DEERE PLACE, MOLINE, ILLINOIS, 61265 - 8098, USA		
DATE OF REGISTRATION	21/11/2013	
TITLE	HOOD FOR A WORK VEHICLE	
PRIORITY NA		
DESIGN NUMBER	258739	
CLASS	15-03	
1)DHIMAN ENGINEERING CORPORATION, AN INDIAN COMPANY, OF THE ADDRESS PLOT NUMBER 107, HSIIDC, SECTOR-59, FARIDABAD-121004, INDIA		
DATE OF REGISTRATION	16/12/2013	
TITLE	RESERVOIR TANKS FOR AGRICULTURAL MACHINERY	
PRIORITY NA		
DESIGN NUMBER	256015	
CLASS	09-05	
1)COFFEE HOUSE HORS., A COMPANY INCORPORATED UNDER THE LAWS OF RUSSIAN FEDERATION NATIONALITY: RUSSIAN FEDERATION ADDRESS AT 2, DROBOLITEINY SIDE-STREET, MOSCOW 129626, RUSSIAN FEDERATION		
DATE OF REGISTRATION	23/08/2013	
TITLE	PACKAGING	
PRIORITY NA		

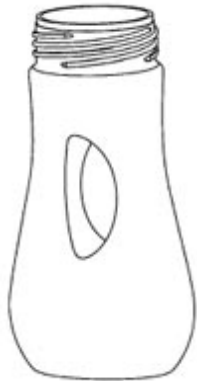


DESIGN NUMBER	253388							
CLASS	09-01							
1)M/S EMAMI LIMITED, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE ADDRESS AT 687, ANANDAPUR, EM BYPASS, KOLKATA-700107, INDIA BY NATIONALITY INDIAN								
DATE OF REGISTRATION	23/04/2013							
TITLE	BOTTLE WITH CAP							
PRIORITY NA								
DESIGN NUMBER	254498							
CLASS	22-01							
1)MAGPUL INDUSTRIES CORPORATION, 400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION								
DATE OF REGISTRATION	13/06/2013							
TITLE	FIREARM MAGAZINE							
PRIORITY								
<table border="1"> <thead> <tr> <th>PRIORITY NUMBER</th> <th>DATE</th> <th>COUNTRY</th> </tr> </thead> <tbody> <tr> <td>29/440,787</td> <td>27/12/2012</td> <td>U.S.A.</td> </tr> </tbody> </table>			PRIORITY NUMBER	DATE	COUNTRY	29/440,787	27/12/2012	U.S.A.
PRIORITY NUMBER	DATE	COUNTRY						
29/440,787	27/12/2012	U.S.A.						
DESIGN NUMBER	255857							
CLASS	09-01							
1)PEARL POLYMERS LIMITED, OF A-97/2, OKHLA INDUSTRIAL AREA, PHASE 2, NEW DELHI-110020, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS								
DATE OF REGISTRATION	16/08/2013							
TITLE	JAR							
PRIORITY NA								



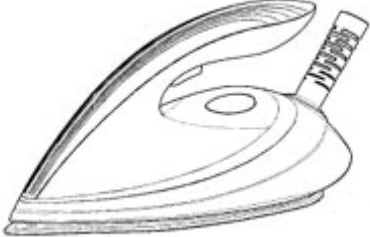
DESIGN NUMBER	256036	
CLASS	24-01	
1)M/S. SUDHAMA SURGICAL INDUSTRIES REPRESENTED BY SHRI DARSHAN LAL MAHAJAN OF 34, DAYAL NAGAR, GURUDWARA, ASA PURAN WALI GALI, NEAR HOTEL REGENT PARK, BACKSIDE OF T.V. CENTER, JALANDHAR, PUNJAB		
DATE OF REGISTRATION	26/08/2013	
TITLE	DENTURE APPARATUS	
PRIORITY NA		

DESIGN NUMBER	258617	
CLASS	08-06	
1)(1) RUPESHBHAI MANSUKHBHAI MANSARA (2) JAYESHBHAI GOBARBHAI SHEKHALIYA (3) CHETANBHAI LAVJIBHAI SINGHALA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONAL) PARTNERS OF JAY SOMNATH METAL (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: 3, MARUTI INDUSTRIAL AREA, KOTHARIYA RING ROAD, B/H. MURLIDHAR WAYBRIDGE, N.H. 8B, RAJKOT-360003-GUJARAT-(INDIA)		
DATE OF REGISTRATION	09/12/2013	
TITLE	HANDLE	
PRIORITY NA		

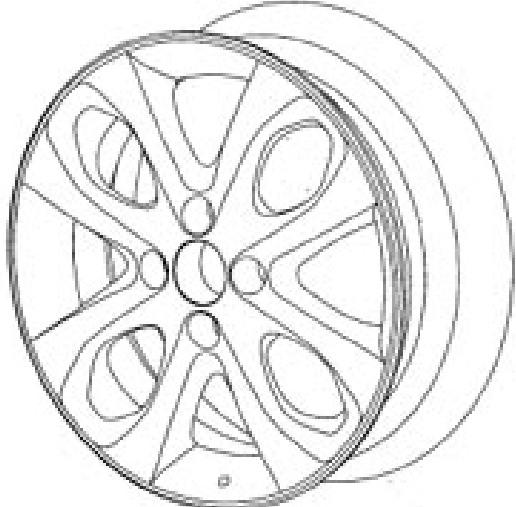
DESIGN NUMBER	258175	
CLASS	26-05	
1)NTL ELECTRONICS INDIA LTD., AN INDIAN COMPANY OF THE ADDRESS GURU AMAR DASS, BHAWAN, 78, NEHRU PLACE, NEW DELHI-110019, INDIA		
DATE OF REGISTRATION	14/11/2013	
TITLE	SURFACE CEILING LIGHT FIXTURE	
PRIORITY NA		

DESIGN NUMBER	255475		
CLASS	14-99		
1)BARCO N.V., PRESIDENT KENNEDYPARK 35, B-8500 KORTRIJK, BELGIUM			
DATE OF REGISTRATION	29/07/2013		
TITLE	VIDEO DISPLAY SYSTEM		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002266635	02/07/2013	OHIM	
DESIGN NUMBER	256149		
CLASS	15-99		
1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY			
DATE OF REGISTRATION	30/08/2013		
TITLE	GYRATORY CRUSHER SPIDER ARM SHIELD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001363527	08/03/2013	OHIM	
DESIGN NUMBER	258327		
CLASS	08-06		
1)HARESHBHAI BABUBHAI DUDHATRA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF SHREE GANESH TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT- 5, AJIVASAHAT, KHIJADAWARI SHERI, THORDA, RAJKOT - GUJARAT-(INDIA)			
DATE OF REGISTRATION	25/11/2013		
TITLE	HANDLE		
PRIORITY NA			

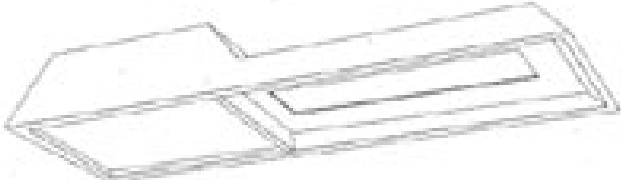
DESIGN NUMBER	257801		
CLASS	07-01		
1)ARTSANA S.P.A., AN ITALIAN JOINT STOCK COMPANY OF VIA SALDARINI CATELLI, 1, 22070 GRANDATE (COMO), ITALY			
DATE OF REGISTRATION	28/10/2013		
TITLE	NURSING BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002232835	06/05/2013	OHIM	
DESIGN NUMBER	255673		
CLASS	09-01		
1)KALEESUWARI REFINERY PRIVATE LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ADDRESS AT, #53, RAJASEKARAN STREET, MYLAPORE, CHENNAI-600004, TAMIL NADU, INDIA			
DATE OF REGISTRATION	06/08/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	258112		
CLASS	02-04		
1)ALPINE POLYRUB PVT. LTD. A-20, MANGOL PURI INDUSTRIAL AREA, PHASE-2, NEW DELHI-110034, (INDIA). (AN INDIAN COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)			
DATE OF REGISTRATION	12/11/2013		
TITLE	FOOTWEAR		
PRIORITY NA			

DESIGN NUMBER	256155		
CLASS	09-01		
1)ATELIERS GLASSEX PRIVATE LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT 103, 104, 107 GOKUL ARCADE B, SUBHASH ROAD, VILE PARLE (E), MUMBAI-400 057, INDIA			
DATE OF REGISTRATION	02/09/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	258422		
CLASS	26-05		
1)MR. NORI SEKHAR, CITIZEN OF INDIA, HAVING A PLACE OF BUSINESS AT 6-3-1216/141, METHODIST COLONY, KUNDAN BAGH, BEGUMPET, HYDERABAD-500016, INDIA			
DATE OF REGISTRATION	27/11/2013		
TITLE	LIGHT DIFFUSER		
PRIORITY NA			
DESIGN NUMBER	257763		
CLASS	07-05		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	25/10/2013		
TITLE	ELECTRIC STEAM IRON		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002231514-0001	02/05/2013	OHIM	


DESIGN NUMBER	253701	
CLASS	12-16	
1)NISSAN JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS NISSAN MOTOR CO., LTD.), A JAPANESE COMPANY, ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF NO. 2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN		
DATE OF REGISTRATION	07/05/2013	
TITLE	WHEEL FOR AUTOMOBILE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-027272	08/11/2012	JAPAN



DESIGN NUMBER	258735	
CLASS	26-03	
1)HEI TECHNOLOGY INTERNATIONAL GMBH, OF AMEISGASSE 65, A-1140 WIEN, AUSTRIA		
DATE OF REGISTRATION	16/12/2013	
TITLE	OUTDOOR LIGHTING	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002258194-0007	19/06/2013	OHIM







DESIGN NUMBER	255983	
CLASS	08-06	
1)JAYESHBHAI GANDUBHAI SARDHARA (ADULT & INDIAN NATIONAL) PROPRIETOR OF MAHARAJA TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT: 4, PARSANA SOCIETY, 50 FEET MAIN ROAD, NR. SORATHIYAWADI CIRCLE, RAJKOT-360002-GUJARAT (INDIA)		
DATE OF REGISTRATION	23/08/2013	
TITLE	HANDLE	
PRIORITY NA		





DESIGN NUMBER	256754		
CLASS	09-02		
1)RAJ PETRO SPECIALITIES P. LTD., (INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956) HAVING THEIR REGISTERED OFFICE AT 124, G. D. AMBEKAR MARG, AMBAWADI, KALACHOWKY, COTTON GREEN (WEST), MUMBAI-400033, STATE OF MAHARASHTRA, INDIA OF ABOVE ADDRESS			
DATE OF REGISTRATION	25/09/2013		
TITLE	OIL CONTAINER		
PRIORITY NA			
DESIGN NUMBER	258258		
CLASS	13-03		
1)ARUN ENTERPRISES, B-48, SITE-4, INDUSTRIAL AREA, SHAHIBABAD, DIST.-GHAZIABAD-201010, UTTAR PRADESH, INDIA. (AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE:- SH. C. L. DHIR, SH. ARUN DHIR, SH. TARUN DHIR. AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	20/11/2013		
TITLE	PERFORATED PARTITION FOR ELECTRICAL CABLES		
PRIORITY NA			
DESIGN NUMBER	254057		
CLASS	06-09		
1)SAMI TUOMAS SAVOLAINEN, A FINLAND CITIZEN OF UUDENMAANKATU 1A, 2 KRS., FI-05800 HYVINKÄÄ, FINLAND			
DATE OF REGISTRATION	23/05/2013		
TITLE	PILLOW		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001353577-0001	23/11/2012	EUROPEAN UNION	

DESIGN NUMBER	256222		
CLASS	14-03		
1)CONCERO, LLC, A CORPORATION EXISTING UNDER THE LAWS OF THE COMMONWEALTH OF VIRGINIA, USA OF 1400 TECHNOLOGY DRIVE, HARRISONBURG, VIRGINIA 22802, U.S.A.			
DATE OF REGISTRATION	05/09/2013		
TITLE	TELEPHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,723	06/03/2013	U.S.A.	
PRIORITY NA			
DESIGN NUMBER	256898		
CLASS	15-03		
1)CLAAS KGAA MBH, MÜNSTERSTRASSE 33, 33428 HARSEWINKEL, GERMANY			
DATE OF REGISTRATION	30/09/2013		
TITLE	COMBINE HARVESTER		
PRIORITY NA			
DESIGN NUMBER	258113		
CLASS	02-04		
1)ALPINE POLYRUB PVT. LTD. A-20, MANGOL PURI INDUSTRIAL AREA, PHASE-2, NEW DELHI-110034, (INDIA). (AN INDIAN COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956)			
DATE OF REGISTRATION	12/11/2013		
TITLE	SHOE		
PRIORITY NA			

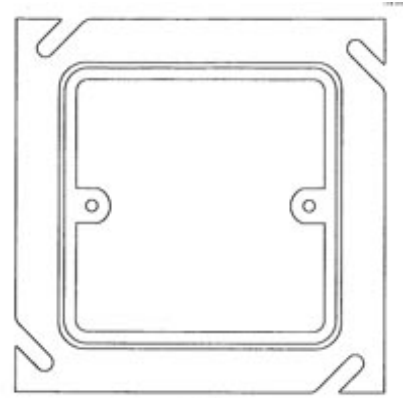
DESIGN NUMBER	255277		
CLASS	09-07		
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA			
DATE OF REGISTRATION	17/07/2013		
TITLE	LID OF FOOD CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/449,703	15/03/2013	U.S.A.	
DESIGN NUMBER	253656		
CLASS	14-02		
1)SONY COMPUTER ENTERTAINMENT INC., A JAPANESE COMPANY OF 1-7-1 KONAN, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	03/05/2013		
TITLE	CONTROLLER FOR ELECTRONIC DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-027073	06/11/2012	JAPAN	
DESIGN NUMBER	258336		
CLASS	08-06		
1)KAPILBHAI BALVANTRAI VYAS AND JIGNESHBHAI CHHAGANBHAI GOHEL BOTH INDIAN NATIONAL PARTNER OF RATNAPRABHA HARDWARE AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS:- 6, PARSANA SOCIETY, 50 FEET ROAD, KOTHARIYA MAIN ROAD, RAJKOT-2. GUJARAT-INDIA			
DATE OF REGISTRATION	25/11/2013		
TITLE	HANDLE		
PRIORITY NA			




DESIGN NUMBER	257912	
CLASS	05-05	
1)PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
DATE OF REGISTRATION	31/10/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		




DESIGN NUMBER	258268	
CLASS	10-04	
1)DAYAL CHAND TRADING AS M/S. SIGMA REFRIGERATION WORKS, 3745, SHOP NO. 1 & 7, KUCHA PARMANAND, NETAJI SUBHASH MARG, DARYA GANJ, NEW DELHI-110002, INDIA (A SOLE PROPRIETORSHIP FIRM)		
DATE OF REGISTRATION	21/11/2013	
TITLE	REFRIGERANT ORIFICE TUBE	
PRIORITY NA		




DESIGN NUMBER	258378	
CLASS	26-05	
1)CROMPTON GREAVES LIMITED, AVANTHA HOUSE, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400030, MAHARASHTRA, INDIA; AN INDIAN COMPANY		
DATE OF REGISTRATION	26/11/2013	
TITLE	LIGHTING FIXTURE	
PRIORITY NA		




DESIGN NUMBER	256682	
CLASS	06-01	
1)NILKAMAL LIMITED OF SURVEY NO. - 354/2 & 354/3, NEAR RAKHOLI BRIDGE, SILVASSA - KHANVEL ROAD, VILLAGE VASONA, SILVASSA (D & N. H.), (U. T.), INDIA, INDIAN COMPANY		
DATE OF REGISTRATION	23/09/2013	
TITLE	CHAIR	
PRIORITY NA		
DESIGN NUMBER	256169	
CLASS	13-03	
1)RANDL INDUSTRIES, INC., 3808 NORTH SULLIVAN ROAD, BUILDING 10, SUITE P, SPOKANE VALLEY, WASHINGTON 99216 U.S.A., NATIONALITY: U.S.A.		
DATE OF REGISTRATION	02/09/2013	
TITLE	PLASTER RING FOR ELECTRICAL OUTLET BOX	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/447,297	01/03/2013	U.S.A.
DESIGN NUMBER	256816	
CLASS	12-16	
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057		
DATE OF REGISTRATION	26/09/2013	
TITLE	ENGINE GUARD FOR A TWO WHEELED MOTOR VEHICLE	
PRIORITY NA		






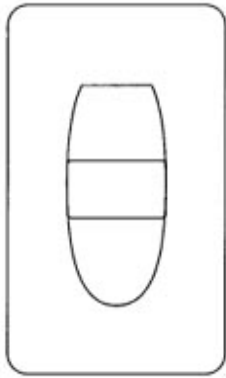

DESIGN NUMBER	258269		
CLASS	15-07		
1)DAYAL CHAND TRADING AS M/S. SIGMA REFRIGERATION WORKS, 3745, SHOP NO. 1 & 7, KUCHA PARMANAND, NETAJI SUBHASH MARG, DARYA GANJ, NEW DELHI-110002, INDIA (A SOLE PROPRIETORSHIP FIRM)			
DATE OF REGISTRATION	21/11/2013		
TITLE	REFRIGERANT SUCTION LINE ACCUMULATOR		
PRIORITY NA			
DESIGN NUMBER	258950		
CLASS	24-02		
1)MR. SACHIN G. LOKAPURE(INDIA). A PROPRIETOR OF SAGLO@ RESEARCH EQUIPMENT HAVING ITS PRINCIPAL PLACE OF BUSINESS 5099, NEAR ASHA TALKIES, OPP. OMKAR APPT, SHANIWAR PETH, MIRAJ-416410, DIST-SANGLI, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	24/12/2013		
TITLE	CABINET FOR BACTERIAL MOVEMENT DETECTION DEVICE		
PRIORITY NA			
DESIGN NUMBER	254591		
CLASS	10-05		
1)GERARD LIGHTING PTY LTD, PO BOX 2369, KENT TOWN DC SA 5071, AUSTRALIA			
DATE OF REGISTRATION	19/06/2013		
TITLE	PASSIVE INFRA-ED SENSOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201216461	20/12/2012	AUSTRALIA	

DESIGN NUMBER	255896		
CLASS	23-04		
1)VEGO HOME SCIENCE PRIVATE LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS REGISTERED ADDRESS AT GALA NO. 1, JAYATI APARTMENT, NEW LINK ROAD, OPPOSITE SYMPHONY TOWER, KANDIVALI WEST, MUMBAI-400067, INDIA			
DATE OF REGISTRATION	19/08/2013		
TITLE	AIR COOLER		
PRIORITY NA			
DESIGN NUMBER	256050		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPO, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002191262	26/02/2013	OHIM	
DESIGN NUMBER	256818		
CLASS	12-16		
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
DATE OF REGISTRATION	26/09/2013		
TITLE	LEG GUARD FOR MOTORCYCLE		
PRIORITY NA			

DESIGN NUMBER	258270		
CLASS	08-06		
1)ALPESHBHAI B. PATEL AND PARESHBHAI M. PATEL BOTH INDIAN NATIONAL PARTNERS OF S. P. METAL AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS :- "PRANAM", JAY SIYARAM INDUSTRIAL ESTATE, NEAR MIRA UDHYOG, BALAJI POLYMERS STREET, AJI RING ROAD HIGHWAY, RAJKOT, GUJARAT-INDIA			
DATE OF REGISTRATION	21/11/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	258346		
CLASS	15-05		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	25/11/2013		
TITLE	HANDHELD FLOOR STEAMER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002255026-0001	13/06/2013	OHIM	
DESIGN NUMBER	255417		
CLASS	09-01		
1)ALCOBEV INTERNATIONAL LIMITED A COMPANY ESTABLISHED AS PER THE LAWS OF ANGUILLA WHOSE ADDRESS IS AT OMC OFFICES, BAR BOW BUILDING, THE VALLEY A12640 ANGUILLA BWI			
DATE OF REGISTRATION	26/07/2013		
TITLE	BOTTLE		
PRIORITY NA			

DESIGN NUMBER	256051		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPU, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002191262	26/02/2013	OHIM	
DESIGN NUMBER	258350		
CLASS	02-02		
1)SWASTIKA GARMENTS OF 4, RAMKUMAR RAKSHIT LANE, KOLKATA-700007, WEST BENGAL, INDIA, AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS BRIJGOPAL MUNDHARA, AN INDIAN OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	25/11/2013		
TITLE	GARMENT SET		
PRIORITY NA			
DESIGN NUMBER	258432		
CLASS	11-02		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	28/11/2013		
TITLE	TABLE CENTREPIECE		
PRIORITY NA			

DESIGN NUMBER	256053		
CLASS	05-06		
1)KWH MIRKA LTD, PENSALAVÄGEN 210, 66850 JEPPO, FINLAND, NATIONALITY: FINLAND			
DATE OF REGISTRATION	26/08/2013		
TITLE	ABRASIVE SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002191262	26/02/2013	OHIM	
DESIGN NUMBER	258436		
CLASS	03-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	28/11/2013		
TITLE	BOX FOR JEWELLERY		
PRIORITY NA			
PRIORITY NA			
DESIGN NUMBER	256691		
CLASS	23-03		
1)GUANGDONG GEMAKE ELECTRIC APPLIANCE CO., LTD, GEMAKE INDUSTRIAL PARK, DONGFU ROAD, DONGFENG TOWN, ZHONGSHAN CITY, GUANGDONG PROVINCE, PR CHINA, A COMPANY OF CHINA			
DATE OF REGISTRATION	23/09/2013		
TITLE	ELECTRIC WATER HEATER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
CN201330420424.X	31/08/2013	CHINA	

DESIGN NUMBER	256192		
CLASS	24-02		
1)KABUSHIKI KAISHA TOSHIBA, A JAPANESE CORPORATION, OF 1-1, SHIBAURA 1-CHOME, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	03/09/2013		
TITLE	PAD OF A BIOMEDICAL SIGNAL RECORDER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-004672	04/03/2013	JAPAN	
DESIGN NUMBER	256351		
CLASS	11-01		
1)CHRISTIAN DIOR COUTURE, A FRENCH PUBLIC LIMITED COMPANY OF 30 AVENUE MONTAIGNE, 75008 PARIS, FRANCE			
DATE OF REGISTRATION	10/09/2013		
TITLE	NECKLACE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
725478701	11/03/2013	WIPO	